				,	nere for previous Lis	,				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	1.66	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	124	826852877	116	794489056	95.79	0	0	32363821	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	13380019	1	13380019	1.61	0		0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00				NA
5	Operational creditors (Workmen)	0	0	0	0	0.42	0	0	0	NA
6	Operational creditors (Employees)	7	3446713	7	3446713	0.42	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	1303747	1	1303747	0.16	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	7	16775962	7	16775962	2.02	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)						0	0	0	NA
Total		140	861759318	132	829395497	100.00	0	0	32363821	

Name of the Corporate Debtor: NUCLEUS PREMIUM PROPERTIES PRIVATE LIMITED; Date of Commencement of CIRP: 18-11-2021; List of Creditors as on: 07-12-2021; Name of IP: Mr. Dileep K P; Process Number: 1; Last 5 digitof registration number: 12220